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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/164/2016
NAME OF THE PETITIONER(S) : Joseph Selvakumar
NAME OF THE RESPONDENT(S) : M/s Chandra Royal Inn Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R- RAJESH	Counsel for R1 & R2	
2.	Ganesh & Ganesh	Counsel for R3	
3.	K. Moorthy.	Counsel for Petitioner	

ORDER

Counsel representing both the parties present. Counsel for respondents prayed time for filing sur rejoinder. As may be seen in the earlier order dated 5.10.2016, this matter was posted for final arguments today. But on the request of counsel for respondents we are inclined to give a short time for filing sur rejoinder and is further directed to file the same by serving a copy to the other side in advance and to argue the matter by the next date of hearing. Put up on **12.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)